

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-66-2020**

Vijay Sarkar ... Applicant

Versus

State of Goa ... Respondent

Shri Abhay Gupta, Advocate for the Applicant.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 2 NOVEMBER 2020****P.C. :**

The learned counsel for the applicant undertakes to serve notice on the office of the learned Advocate General.

2. Post the matter on 06.11.2020.

**DAMA SESHADRI NAIDU, J.**

NH